

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3624  
ANSWERED ON:05.08.2014  
ANTI NAXAL MEASURES  
Adsul Shri Anandrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is any proposal to raise specialized forces in Naxal-hit States to tackle guerilla warfare adopted by the naxalites;
- (b) if so, the details thereof;
- (c) whether the State Governments have requested the Union Government to provide financial assistance to create and upgrade infrastructure, weaponry and equipment to deal with the naxalites;
- (d) if so, whether the Government has put certain conditions for release of funds to the States; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (e): The Left Wing Extremism (LWE) affected States have their own Special Forces to combat Left Wing Extremism. Since Greyhounds has been very effective in combating LWE in Andhra Pradesh, it has been taken as a model for the raising of Special Forces of other LWE Affected States. Accordingly from the 12th Five Year Plan Period, the Central Government is providing financial assistance to the worst LWE affected States of Bihar, Chhattisgarh, Jharkhand and Odisha for upgradation/critical gap filling of special forces under the Special Infrastructure Scheme (SIS). Lesser Quantum of funding under this scheme is also provided to Andhra Pradesh and Telangana for upgradation/critical gap filling of special forces. Funding is provided for works relating to training infrastructure, residential infrastructure, weaponry, vehicles, equipments etc. pertaining to the upgradation/critical gap filling of special forces. Funding is provided by the Central Government subject to conditions like the cost being shared in the ratio 75 (Central Government Share): 25 (State Government Share), the States would adhere to the guidelines prescribed under SIS etc. A total of Rs.100.68 crore has so far been released in the years 2013-14 and 2014-15 to the State Governments of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Odisha and Telangana as Central Government share for taking up various works approved relating to the upgradation/critical gap filling of Special Forces.